

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2214/2017

New Delhi this the 31st day of July, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Naveen Kumar Sharma
Aged about 27 years.
S/o Sh. BanwariLal Sharma
C/o Sh. Saurabh
M/s. S.Sharma Mechanic Auto & Electrical,
H.No.RZG-315
Raj Nagar, Palam Colony,
New Delhi.

Applicant

(By Advocate: Sh. Anil Singal)

Vs

1. Union of India through the
Chairman Railway Board,
Railway Bhawan, New Delhi.

2. The Railway Recruitment Cell through its
Executive Director, Railway Recruitment Board
RailBhawan, New Delhi.

3. The Chairman, Railway Recruitment Board,
South Lallaguda,
Secunderabad.

Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

The applicant was a candidate for the post of Technician. His candidature was rejected by the respondents vide order dated 13.06.2016. He filed an appeal against the aforesaid order to Executive Director, Railway Recruitment Cell, Rail Bhawan, New Delhi on 13.02.2017 but the same is still pending. Learned counsel for the applicant submits that the applicant seeks a

direction to the respondents to decide the aforesaid appeal within a given time frame.

2. Accordingly, we dispose of this OA at the admission stage itself without issuing notice to the respondents and without going into the merits of the case with a direction to them to decide the aforesaid appeal of the applicant by means of a reasoned and speaking order within a period of sixty days from the date of receipt of certified copy of this order.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/